

**HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF NOVEMBER, 2018**

**INSTITUTION, DISPOSAL, & PENDENCY OF MAIN CASES ONLY
AS ON 30.11.2018**

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.11.2018</i>
ORIGINAL SIDE				
01. CIVIL	20722	215	190	20747
02. CRIMINAL	0	0	0	0
03. TOTAL	20722	215	190	20747
APPELLATE SIDE				
04. CIVIL	170360	2639	2886	170113
05. CRIMINAL	41860	1206	2154	40912
06. TOTAL	212220	3845	5040	211025
07. GRAND TOTAL	232942	4060	5230	231772